NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013 CA No. 266/2013

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: Mr. Pawan kumar Kanodia

V/s.

M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

Mr. SHANTANU SINGH, a/w

Mr. ADHIRAT MALHOTRA, Advs.

1/by.
DUTTMENON DUNMORRSETT
(Adv. for the Petitioner).

Mr. Simil Purchit
ms. Suggests Choudhaug
(For Resp. No 2 to 5)

ORDER

CA No. 266/2013 in TCP No.93/397-398/CLB/MB/MAH/2013

The Learned Counsel of both the sides are present. 1.

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- 2. From the side of the Applicant/Respondents, the Arguments have been concluded.
- 3. From the other side, the Respondent/Original Petitioner is seeking time to give the Reply to the Arguments. Time is granted.
- 4. The Arguments of the Original Petitioner / Respondents shall be heard on 16th March, 2017 at 2.30 PM.

M.K. SHRAWAT. MEMBER (JUDICIAL)

08.03.2017.

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